

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF CCS - ELUX LIGHTING ENGINEERING
PRIVATE LIMITED**

1	Name of Corporate Person	CCS - Elux Lighting Engineering Private Limited
2	Date of Incorporation Of Corporate Person	03/03/2011
3	Authority under which Corporate Person is Incorporated / Registered	Registrar Of Companies, Kerala
4	Corporate Identity Number of Corporate Person	U31506KL2011PTC027823
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	TC 8/1133, Gayathri, Paracoil Road Thirumala. P.O Trivandrum Kerala 695006 India
6	Liquidation Commencement Date of Corporate Person	15 th March 2021
7	Name, Address, Email Address, Telephone Number and The Registration Number of the Liquidator	CS Ramachandran Santha Krishna Prasad T.C. 12/1233, Law College Junction, Near PMG, Vanchiyoor, Thiruvananthapuram, Kerala 695035 email:krishnaprasadcs@gmail.com mob: +91 09895661605,0471-2307606 Registration no.: IBBI/IPA-002/IP-N00944/2020-2021/13058
8	last date for submission of claims	14 th April 2021

Notice is hereby given that the CCS - ELUX LIGHTING ENGINEERING PRIVATE LIMITED has commenced voluntary liquidation on 15th March 2021

The stakeholders of CCS - ELUX LIGHTING ENGINEERING PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 14th April 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

RAMACHANDRAN SANTHA KRISHNA PRASAD

(Reg no. IBBI/IPA-002/IP-N00944/2020-2021/13058)

Date: 16.03.2021

Trivandrum